

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:1632
ANSWERED ON:05.03.2015
TUNGABHADRA DAM
Reddy Shri Ch. Malla

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether any complaint has been received from Telangana Government with respect to Tungabhadra dam;
- (b) if so, the details thereof along with the steps taken by the Government in this regard;
- (c) whether Telangana has been receiving its full quota of water from the Tungabhadra dam; and
- (d) if not, the steps taken in this regard?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(PROF.SANWAR LAL JAT)

- (a)&(b) As informed by Tungabhadra Board, as on date, no complaint has been received from Telangana Government.
- (c)&(d) Telangana State's quota of water is being released as per indent placed by Telangana States to Tungabhadra Board.